

(1) A copy each of the following papers (Hindi and English version):—

(i) Annual Report of the Institute of Post-Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1981-82 along with Audited Accounts.

(ii) Review by the Government on the working of the Institute of Post-Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1981-82.

[Placed in Library. See No. LT—5634/82].

(iii) A statement (Hindi and English version) containing corrigenda to the 'National Health Policy' laid on the Table of Lok Sabha on 5th November, 1982.

[Placed in Library. See No. LT—5635/82].

REVIEW ON AND ANNUAL REPORT OF CENTRAL PULP AND PAPER RESEARCH INSTITUTE, DEHRA DUN FOR 1980-81, STATEMENT FOR DELAY, REVIEWS ON AND ANNUAL REPORTS OF SPONGE IRON INDIA LTD. HYDERABAD FOR 1981-82 AND KUDREMUKH IRON ORE COMPANY LTD. BANGALORE FOR 1981-82.

THE MINISTER OF STATE OF THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): On behalf of Shri Narayan Datt Tiwari, I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English version):—

(i) Annual Report of the Central Pulp and Paper Research Institute, Dehra Dun, for the year 1980-81 along with Audited Accounts.

(ii) Review by the Government on the working of the Central Pulp and Paper Research Institute, Dehra Dun, for the year 1980-81.

[Placed in Library. See No. LT—5636/82].

(2) A statement (Hindi and English version) showing reasons for delay in laying the papers mentioned at (1) above.

(3) A copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a)(i) Review by the Government on the working of the Sponge Iron India Limited, Hyderabad, for the year 1981-82.

(ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5637/82].

(b)(i) Review by the Government on the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1981-82.

[Placed in Library. See No. LT—5638/82].

(ii) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5638/82].

REPORT OF COURT OF INQUIRY INTO THE ACCIDENT ON 24-6-1981 AT JAGANNATH COLLIERY, ORISSA STATE.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): On behalf of Shrimati Mohsina Kidwai, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Court of Inquiry into the accident on the 24th June, 1981 at Jagannath Colliery in Dhenkanal District of Orissa State.

[Placed in Library. See No. LT—5639/82].